TO WAND (15)

Declaration of Assets and Liabilities

Year 2023-24

A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000]-	NITA .	Y A SODA DE	NIKHIZ RAZ	NAMRTA. KUMARI
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	HIZ	NIL	NIL	HIZ
(iii)	Bonds, Debentures and Shares in companies	NiL	NIL	NIL	NIL	NIZ
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 7816/- YEAR	PMB MEDUFE 25000/EE YEAR	NIZ	NIL	SUKNYA SAPIRDHI YAJMA 500 POMIH
(v)	Motor Vehicles (details of make, etc.)	MIL	Mil	MIL	MIL	M12
(vi)	Jewellery (give details of weight and value)	MIL	HIL	N12	MIL	MiL
(vii)	Other assets, such as values of claims / interests	MIL	HIL	Mil	MIL	MiZ

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

N. WIT. 749

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		MIL	MIL	MIL	MIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		MIL	MIZ	M12	Mil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		HOUSE 1195/S/1 DEOGHA THARKHA	7 NIL	MIR	HIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		HIL	HIL	NiL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	5. B. I	TLAKH SIX-THOUSE HO OM
	(ii) Loans from financial institutions	MILL	Mil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MiL
	(b) dues to departments dealing with supply of water	HIL	NiL
	(c) dues to departments dealing with supply of electricity	.NIZ	NIL

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	(d) dues to departments dealing with telephones	NI2	MIZ	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	N12	NiL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	Hiz	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	MIL	NIL	
	(III) Sales Tax [Only in case of proprietary business]	MIL	NIL	
	(iv) Property Tax			

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C. Personal Detail

GPF/CPF/PRAN N	0/:-	1101257/5/70
		110125365638
Gender	:-	M (M/N)
Date of Birth	hamilton 1 to 2 miles	31121983 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	*	BIHAR LEGICLATIVE ASCEMBLY (Full Name e.g. B.A.SBihar Administrative Service,
n.		B.S.S Bihar Secretariat Service etc.)
Home District	i.	BANKA
I hereby		e that the above details are true to the best of my

Signature ... M. K. Thukw

Name of Employee: MAMISH. KAMT. THAKUL

Designation: LIBRARY A.T.IEM. DENT

Department: BIHAR. LE.G.KLAJ.I.V.E. ASSEMBY

Note:

Place: PATMA

Date: 0.7-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.